

NATIONAL COMPANY LAW TRIBUNAL  
COURT-I, MUMBAI BENCH

Item 26

**C.P.(IB)637/MB/2022**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES:     **Piramal Capital & Housing Finance  
limited**  
  
  **V/s**  
  **Vyomakara Real Estate Private Limited.**

*Appearance (via video-conference):*

For the Applicant               : Counsel Nausher Kohli a/w Adv. Nanki  
  Grewal and Adv. Manasi Joglekar i/b  
  Wadia Ghandy & Co

For the Respondent             : None present

Section 7 of the IBC, 2016

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**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 19.10.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)